

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 106/09/2019 O.A./260/1088/2014 SUVENDU KUMAR DALAI

-V/S-

A.GITEM NO:11 FOR APPLICANTS(S) Adv. :Mr. D. Roy

FOR RESPONDENTS(S) Adv.:Mr. J. K. Nayak

| Notes of The Registry | Order of The Tribunal   |
|-----------------------|---|
|                       | <p>Ld. Counsels for the applicant and respondents are present. Ld. counsel for the applicant files a memo to withdraw the OA as per instruction of the applicant since he has already got the relief. In view of this, the OA is disposed of as withdrawn.</p> <p>( GOKUL CHANDRA PATI)<br/>MEMBER (A)</p> <p>pms</p> |